

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2325  
ANSWERED ON:31.07.2017  
Inclusion of MSME in Start-up India Policy  
Subbareddy Shri Yerram Venkata

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) whether it is true that the Government has not included Micro, Small and Medium Enterprises (MSMEs) in the definition of the Start-Up India policy; and
- (b) if so, the details thereof and the reasons therefor in spite of his Ministry's coordination with DIPP which is formulating Start-Up Policy, it has not been successful to include MSME in the definition of the said policy?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF  
MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): MSME Start-Ups are not excluded from the Start-Up India Mission launched by DIPP. In fact the start up as defined by DIPP includes those entities:

- (i) whose annual turnover does not exceed Rs. 25 Cr. in any preceding financial year.
- (ii) which are registered in the last 7 years (10 years in case of biotechnology start-ups).
- (iii) which work towards innovation, development of products/processes/ services
- (iv) which is a scalable business with high potential for employment generation or wealth creation.

(b): Does not arise.